GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 294

TO BE ANSWERED ON THE 30TH NOVEMBER, 2021/ AGRAHAYANA 9, 1943 (SAKA) STATUS OF NRC AND CAA

294. SHRIMATI MALA ROY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the status of having a National Register of Citizens (NRC) for the entire country;
- (b) the time by when the work related to NRC will be done along with the status of NRC in Assam; and
- (c) the time by which the Citizenship Amendment Act (CAA) will be finalised?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

- (a) & (b): Till now, the Government has not taken any decision to prepare National Register of Indian Citizens (NRIC) at the National level. As far as Assam is concerned, on the direction of the Hon'ble Supreme Court, the hard copies of the supplementary list of inclusions and online family-wise list of exclusions in NRC have been published on 31st August, 2019.
- (c): The Citizenship Amendment Act (CAA) has already been notified on 12.12.2019.
